

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:1708
ANSWERED ON:12.12.2003
FCI DEAL WITH PRIVATE EXPORTERS
NAWAL KISHORE RAI;SUSHIL KUMAR INDORA

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Food Corporation of India has borrowed Rs.1200 crore from the private exporters in the form of deposit against wheat and rice to be sold to them for export purpose;
- (b) if so, the details thereof;
- (c) whether the Government has increased the prices of wheat and rice before completing the first deal; and
- (d) if so, the details thereof alongwith the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI S L MAHARIA)

(a)&(b): FCI does not borrow from private exporters. Release orders for issue of foodgrains for export are obtained by exporters after the requisite amounts are paid to the FCI.

(c)&(d): The offer price of export of wheat and rice from the Central Pool is fixed for a period of 3 months, with an additional month given for lifting of stocks. The prices are announced in advance of the concerned quarter.